<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 217 OF 2016

Dated: 23rd August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Maharashtra Seamless Ltd. Vs.			••••	Appellant(s)
Maharashtra Electricity Regulatory Commission & Ors.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan		
Counsel for the Respondent(s)	:	Mr. M. Y. Deshmukh for F	R-8	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>26.10.2017.</u>

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd